

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:380
ANSWERED ON:25.07.2000
TALKS WITH CHRISTIAN REPRESENTATIVES
VILAS BABURAO MUTTEMWAR

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government have called a meeting of various Christian organisations, Public representatives and Chief Ministers to discuss the attacks on Christians;
- (b) if so, the details thereof and the issues discussed thereat and the decisions taken thereon;
- (c) whether the Government have sought reports from various States on the issue;
- (d) if so, the details in this regard; and
- (e) the steps taken by the Government to protect the Christians?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (I.D. SWAMI)

- (a) : No such proposal is under consideration of the Government.
- (b) : Does not arise.
- (c) and(d) : Yes Sir. As per available information, most of the incidents relate to law and order/crime. With regard to the recent series of bomb blasts in the three States of Andhra Pradesh, Karnataka and Goa, the involvement of an organisation called Deendar Anjuman has been established.
- (d) : Although law and order is a State subject, the State Governments have been requested to provide security to the minorities and their institutions and to deal firmly with the perpetrators of violence against them.

The Central Government has issued detailed revised guidelines for the promotion of communal harmony and national integration in October, 1997. Intelligence inputs are shared with the State Governments concerned and alert messages and advisories are sent from time to time. The Central ParaMilitary Forces are made available to them on specific requests and a special force called the Rapid Action Force has been set up to deal exclusively with communal riots. Assistance is also provided for the modernisation of the policing structure. A high level meeting was convened on 4.7.2000 to review the situation.